

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-395/ND/2018

In the matter of
Mr. Ashok Kanodia

....PETITIONER

Vs.
Shiv Priya Cables (P) Ltd

.RESPONDENT

SECTION :
Under Section 66

Order delivered on 31.1.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Ashish Middha, Proxy.

For the Respondent/Corporate Debtor : Mr. Jitesh Talwani, Advocate

ORDER

At the request of the Learned Counsel for the parties, the matter is
adjourned to 15.2.2018.

List on 15.2.2018.

-S-d-11
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.1.2018